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S. Barik Vrs. UOI

Admission Sl. No. 7
O.A. No. 260/00703 of 2014
Order dated: 22.09.2014

CORAM

HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)
HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

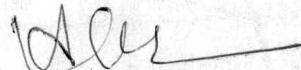
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Heard Mr. C.R.Patnaik, Ld. Counsel for the applicant, and
Mr. T. Rath, Ld. Standing Counsel for the Railways.

After hearing in extenso, Mr. Patnaik, Ld. Counsel for the
applicant, prays to withdraw this O.A. Prayer is allowed.

Accordingly, the O.A. is disposed of being withdrawn.


MEMBER(Admn.)


MEMBER(Judl.)

RK